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Office Notes, Office Memorandum, of
Coram, Appearances, Tribunal's Orders
of Directions and Registrar's Orders

Tribunal's Orders

M.P. No. 86/88
for interim relief.

Circulated on 17/2/88 as per
orders of Registrar for GR.

16/2/88

16/2/88

17-2-1988

Heard Mr. S.R. Aru Advocate
for the applicant.
The applicant has
filed an application
requesting that he
may be allowed to
withdraw the application
we allow him to
do so.

The application is
allowed to be
withdrawn. It is
disposed of accordingly.

17-2-88

17/2/88

Order dated 17/2/88
was served on
Applicant on 8/3/88,
Resp No. 1 on 3/3/88 and
to Resp. No. 3 on 8.3.88
16/2/88